NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.199/9/HDB/2017
NAME OF THE COMPANY	KMK Event Management ltd
NAME OF THE PETITIONER(S)	Mr. Sitaram Panwar
NAME OF THE RESPONDENT(S)	KMK Event Management ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Bankatlal Mandhani	Advocate	94410 77275	Som
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Date of hearing: 14.12.2017

CP(IB) No.199/9/HDB/2017

KMK Event Management Ltd

<u>ORDER</u>

Heard Mr.Bankatlal Mandhani, learned counsel for the Petitioner, Mr.Sitaram Panwar, Proprietor (Party in Person) and Mr.K.Murali Krishna, Managing Director of Respondent Company, Ms.K.Sudhasai, F.D of Respondent Company and Mr.Ramesh Chowdary, Mr.Durga Prasad, Mr.J.Ramesh, learned counsels for the Respondent.

Orders Reserved.

Member (Technical)

Member (Judicial)

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